

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 607 of 2018

IN THE MATTER OF:

Jambu Knits Pvt. Ltd.

...Appellant

Versus

American Express Banking Corpn.

...Respondent

Present:

For Appellant : None

O R D E R

11.01.2019 The case was listed on 24th October, 2018 when the following order was passed :

“Ms. Akansha Agarwal, Company Secretary submits that the counsel who will appear in the appeal is indisposed of. On her request the case is adjourned for 3rd December, 2018.”

Again, when the matter was taken up on 3rd December, 2018 nobody appeared on behalf of the appellant and the matter was adjourned for today. Today, in spite of repeated calls, no body appears. The appeal is accordingly dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

/ns/gc/